

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-560/ND/2018

In the matter of:

M/s. Gromax India

....**Applicant**

Vs.

M/s. SBO Export Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 27.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Lakshay Sawhney, Advocate

For the Respondent

:

ORDER

The learned counsel clarified and states that will submit the supporting document as quarried by the Bench.

— S/D —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh